

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

12

**BENCH-II**

C.P No.177/2014

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company		Monohar Lal Phoolchand Kanungo -Vs-DSK Real Estate Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. LABANYASREE SINHA      Petitioner      *Labanya*  
Adv      4/10/18

1. Shaunak Mitra, Adv - for R-6      *[Signature]*  
4/10/18

1. Ajay Choudhury, Adv  
2. D.N Sharma, Adv  
3. Nirmalaya Dasgupta, Adv  
4. Debjani Chatterjee

} For the R-1 to 5  
*Dhatterji*  
4.10.18

121. 04-10-2018 – CP No. 177/2014 – Monnoharilal Phoolchand Kanungo  
Vs. DSK Real Estate Ltd. & Ors.

ORDER

The Ld. Counsel for the Petitioner appeared. The Ld. Counsel for the Respondents also appeared.

The pleadings are completed.

In the meantime, the Ld. Counsel for the Petitioner submitted that the Petitioner has passed away and steps would be taken to bring the legal heirs on record.

As of today and as per submission made by the Ld. Counsel for the Petitioner that the Petitioner is no more, the matter may likely to await with liberty to the Advocate of the Petitioner to bring the legal heirs on record.

This matter stands sine die list till the application is filed by the Petitioner.

Sd

(MADAN B GOSAVI)  
MEMBER(JUDICIAL)